NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/541/ (IB)/2017

NAME OF THE PETITIONER(S)

: L &T FINANCE LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING COMPANY INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D R. Umashousar

Pundane

For Anormal Enghnan

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ORDER

Counsel for both the parties are present. Counsel for the Corporate Debtor submitted that she is intending to file additional type set. Matter is posted for arguments. Put up on 12.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)